

OFFICE OF THE CHAIRMAN DISTRICT LEGAL SERVICES AUTHORITY,
(PR. DISTT. & SESSIONS JUDGE) REASI

ORDER

No. 05 /DLSAR-LS OF 2020-21

Date: 05.08.2020

Help Desk for E- Lok Adalat V.C. Lok Adalat.

In Compliance to communication No: SLSA/LS/NLA/2020/09 Dated: 31.07.2020 Help desk for **E-Lok Adalat V.C. Lok Adalat** is hereby constituted comprising of the below mentioned members (PLVs) to communicate the parties and their advocates whose cases have been referred to **E-Lok Adalat V.C. Lok Adalat** about the bench allotted to them so that they may have ready information as to which bench they will need to get themselves connected on the day of E-Lok Adalat. Parties can contact Help desks as well as DLSA staff in case of difficulty in joining in Lok Adalat through virtual mode. The Help Desk shall assist the parties till the end of the E-Lok Adalat V.C. Lok Adalat.

S.No	Name of the Members of the Help Desk	Phone Number /Whatsapp Number	E- mail ID
1.	Mahil Bali PLV	9906019737	mahilbali2@gmail.com
2.	Rozi Sharma PLV	9149455090	-
3	Yeshoda PLV	7006495819	-

(Kamlesh Pandit)

Chairman

District Legal Services Authority
(Pr. District & Sessions Judge)
Reasi

No: 220/DLSAR

Dated 05.08.2020

Copy to: 1. Chief Judicial Magistrate (Sub-Judge), Reasi,
2.. Sub-Judge JMIC Katra 3. Munsiff JMIC,Katra.
4. Munsiff JMIC Mahore. 5.Munsiff JMIC Reasi.
6. Munsiff Addl Special Mobile Magistrate Reasi with direction to submit all the information regarding E-Lok Adalat V.C. Lok Adalat on the above Mail ID only.
7. President Bar association Reasi/ Katra /Mahore for information with requested to cooperate with the Magistrates for referring the cases to E-Lok and submit all the information regarding E-Lok Adalat V.C. Lok Adalat from their end to the concerned Magistrates.

(Kamlesh Pandit)

Chairman

District Legal Services Authority
(Pr. District & Sessions Judge)
Reasi